

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1823/96

New Delhi this the 9th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)  
Hon'ble Sh. S.P. Biswas, Member(A)

1. Sh. Jai Prakash  
S/o Sh. Ratan Lal,  
working as Helper Khalasis  
under IOW, Moradabad.
2. Sh. Kalu Singh,  
S/o Sh. Lallu Singh  
working as Helper Khalasis  
under IOW, Moradabad. .... Applicants

(through Sh. H.K. Gangwani, advocate)

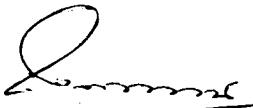
versus

1. General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Divl. Railway Manager,  
Northern Railway,  
Moradabad, UP.
3. Asstt. Engineer, Northern  
Railway, Hapur, UP. .... Respondents

(through Sh. R.L. Dhawan, advocate)

ORDER(ORAL)  
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

The learned counsel for the applicants  
seeks permission to withdraw the application with  
liberty to file a fresh O.A. to reagitate, if any,  
fresh cause of action arises. Permission, as prayed  
for, is granted. Accordingly, the application is  
dismissed as withdrawn.

  
(S.P. Biswas)  
Member(A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman(J)

/vv/